

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

CP (IB) No. 94/Chd/Pb/2022

IN THE MATTER OF:
BR Industries Ltd.

...Petitioner-Operational Creditor

Versus

Mahashakti Energy Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 01.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.08.2024.

Sd/-
Court Officer